

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 137/(MAH)/2017
CA No.

CORAM:

Present: Ms. INA MALHOTRA
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2017

NAME OF THE PARTIES: Sandeep Steels
V/s.
Rishi Laser Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Siddhant Sanjhi	Advocate (Petitioner)	

ORDER

TCP No. 137/I&BP/NCLT/MB/MAH/2017

The Ld. Counsel for Petitioner prays for some more time to take steps for
filing the required Form-5. At his request, adjourned to 2nd August 2017.

Sd/-
Ina Malhotra
Member (Judicial)